

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'B' BENCH
MUMBAI**

**BEFORE: SHRI SAKTIJIT DEY, JUDICIAL MEMBER
&
SHRI M.BALAGANESH, ACCOUNTANT MEMBER**

**ITA No.812/Mum/2019 to 818/Mum/2019
(Assessment Year :2011-12 to 2017-18)**

The Board of Control For Cricket In India Wankhede Statium "D" Road, Churchgate Mumbai – 400 020	Vs.	JCIT, (TDS)(OSD)-2(3) 718, Smt. K.G. Mittal Ayurvedic Hospital Building Charni Road (W) Mumbai – 400 002
PAN/GIR No. AAATB0186A		
(Appellant)	..	(Respondent)

Assessee by	Shri Anil Sathe
Revenue by	Shri Rahul Raman
Date of Hearing	03/05/2021
Date of Pronouncement	03/ 05/2021

आदेश / ORDER

PER BENCH:

These appeals in ITA No.812/Mum/2019 to 818/Mum/2019 for A.Y.2011-12 to 2017-18 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-60, Mumbai in appeal Nos. CIT(A)-60/IT-101223/JCIT(TDS)OSD-2(3)/2017-18, CIT(A)-60/IT-01224/JCIT(TDS)OSD-2(3)/2017-18 CIT(A)-60/IT-101225/JCIT(TDS)OSD-2(3)/2017-18, CIT(A)-60/IT-101226/JCIT(TDS)OSD-2(3)/2017-18 CIT(A)-60/IT-101227/JCIT(TDS)OSD-2(3)/2017-18 & CIT(A)-60/IT-101228/JCIT(TDS)OSD-2(3)/2017-18 dated 28/11/2018 & 28/12/2018

respectively (Id. CIT(A) in short) against the order of assessment passed u/s.201(1)/201(1A) of the Income Tax Act, 1961 (hereinafter referred to as Act).

2. We find that the assessee filed a letter dated 01/05/2021 mentioning that an application had been preferred under direct tax "Vivad Se Viswas Scheme 2020" to settle these tax disputes for the years under consideration and had obtained Form-3 from the designated authority thereon, copy of which was enclosed alongwith this letter.

3. In view of this, we hereby treat these appeals pending before us as dismissed and withdrawn with a liberty given to the assessee to get the appeal restored in the event that assessee's declaration made under "Vivad Se Viswas Scheme 2020" is declared bad in law in future for any reason whatsoever.

4. In the result, appeals of the assessee are dismissed.

Order pronounced in open Court on 03/05/2021.

Sd/-
(SAKTIJIT DEY)
JUDICIAL MEMBER

Sd/-
(M.BALAGANESH)
ACCOUNTANT MEMBER

Mumbai; Dated 03/05/2021
KARUNA, *sr.ps*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai